

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Mathew Koshy
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T.H. vijay Prasad
Practicing Company Secretary

Counsel for the petitioners

[Signature]
vijay Prasad

T.M. NAIDU & CO.,
ADVOCATES.

COUNSEL FOR RESPONDENTS
1 & 2,

FOR T.M. NAIDU
[Signature]
17/10/16.

ORDER

Counsel for petitioner present and stated that he received copies of counter filed on behalf of R1 & R2 and prays time for filing rejoinder. Counsel for R1, R2 undertakes to file vakalat on behalf of R3 & R4. At request, time extended. Put up on **15.11.2016 at 10.30 A.M.**

[Signature]
(Ch.Mohd.Sharief Tariq)
Member (Judicial)

[Signature]
(K Anantha Padmanabha Swamy)
Member (Judicial)